NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Chariot Infra Pvt. Ltd. Vs ROC
CP No.135/ BB/2017	-	Await ROC Report	252(3)	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) YINAYAK 13HAT

Applicant

neno JoB

pcs

9886032321

PCS for petitioner is present.

Await report from ROC, Karnataka.

List it on 16.02.2018

MEMBER (T)

MEMBER (J)